

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-2087(ND)2019

CORAM:

**PRESENT: MR. L. N. GUPTA
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
10.02.2020**

**NAME OF THE COMPANY: M/s. Sahaj Bharti Travels V/s. M/s. HCL
Technologies Limited**

SECTION: 9 of IBC, 2016

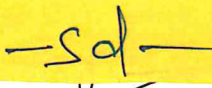
S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present for the Petitioner: Mr. Mohit Arora, Advocate

Present for the Respondent: Mr. Utkarsh, Advocate

ORDER

Ld. Counsel for the Operational Creditor pray for an adjournment as the arguing counsel is not available. At his request, adjourned to 13th March 2020.



**(L. N. Gupta)
Member (T)**



**(Ina Malhotra)
Member (J)**